

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 295/1997

Tuesday this the 25th day of February, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Rajan K Nedungattummel,
S/o Chakkutty (late)
Casual Mazdoor/Provisional Extra
departmental Messenger,
R.E.C. Post Office Calicut
residing at Nedungattummel, REC Post,
Calicut. Applicant

(By Advocate Mr. R.Sreeraj for MR Rajendran Nair)

Vs.

1. The Sub Divisional Inspector
Postal, Kunnamangalam Division,
Kunnamangalam. Respondent

(By Advocate Mr. A.C. Devy for Mathews J Nedumpara)

The application having been heard on 25.2.1997, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Applicant a casual labourer who is presently
working as leave substitute of regular Extra Departmental
Messenger of R.E.C. Post Office, Calicut is aggrieved
because the respondent is not considering his name for
regular appointment to the post of Extra Departmental
Stamp Vendor at Mukkom Post Office for the sole reason
that his name has not been sponsored by the Employment
Exchange. The applicant holds a current registration
with the Employment Exchange, Calicut. Therefore he has
filed this application for a declaration that he is entitled
to be considered for appointment as Extra Departmental

contd....

-: 2:-

Stamp Vendor, Mukkom Post Office.

2. Shri A.C.Devy representing Mr.Mathews J Nedumpara, Standing counsel appearing for respondent states that the respondent has no objection in disposing of the application with a direction to consider the case of the applicant in view of the ruling of the Hon'ble Supreme Court reported in (1996) 6 SCC 216.

3. In the light of the above submission of the learned counsel, we admit the application and dispose it of with a direction to the respondent to treat that the applicant is also eligible to be considered for regular selection though not sponsored by the Employment Exchange and to finalise the selection for appointment to the post of Extra Departmental Stamp Vendor, Mukkom Post Office considering the applicant also. There is no order as to costs.

Dated the 25th day of February, 1997.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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